

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 88 of 2014 &
IA No 162 of 2014

Dated : 21st April, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Uttam Sugar Mills Ltd. Appellant

Versus

Uttar Pradesh Power Corporation Ltd. & Anr. Respondent(s)

Counsel for the Review Petitioner(s): Mr. S. Vallinayagam

ORDER

Admit. Issue notice to the Respondents returnable on 19.05.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **19.05.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js